


NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

COMPANY APPLICATION :
PETITION NUMBER : TCP/126/2016
NAME OF THE PETITIONER(S) : K. Sivaprakasam & 7 others
NAME OF THE RESPONDENT(S) : M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	Priyadarshini N for T. K. Bhaskar	Counsel for Petitioners	

ORDER

Counsel for the petitioner present and submitted that pursuant to the order dated 10.01.2018, notice has been published in the English newspaper (Deccan Chronicle) on 10.02.2018 for appearance of the respondents. Proof of the same is placed on record alongwith an affidavit. In spite of the service of notice, there is no representation on behalf of the respondents. The service against the respondents is held sufficient. Therefore, R1 to R13 are proceeded ex parte. Counsel for the petitioner is directed to make final submissions on the next date of hearing. Put up on 13.03.2018.

-sdr
(S VIJAYARAGHAVAN)
Member(Technical)

-sdr
(CH. MOHD SHARIEF TARIQ)
Member(Judicial)